

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/67(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	K.R.S.S. METALS PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances (via video conferencing/physically)

For the applicants in C.A.(CAA)/67(KB)2024

Mr. Arani Guha, Adv.
Mr. Yash Dalmia, Adv.
Mr. Binit Kumar, PCS

ORDER

1. Ld. Counsel for the applicant present.
2. Hardcopy has not been filed. Hardcopy be filed within three days with the registry.
3. Post the matter thereafter on **03.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**